

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

HON'BLE MR.A.K. YOG , MEMBER (J).

Original Application Number. 576 OF 2004.

ALLAHABAD this the **24th** day of **December, 2008.**

1. Sohan Lal, a/a 54 years, Son of Banshu (Sl. No. 16), resident of Village- Togra, Post Office- P.P. Ganj Togra, Tehsil- Compiar Ganj, District- Gorakhpur working as Substitute in Operating N.E. R. Gorakhpur.
2. Buddh Nath Son of Sattan (Sl. No. 44),a/a 52 years, working as Substitute in operating N.E.R., Gorakhpur.

.....Applicants.

V E R S U S

1. Union of India through General Manager, N.E. Railway, New Delhi.
2. Zonal Manager, N.E. Railway, Gorakhpur.
3. Divisional Railway Manager, N.E. Railway, Gorakhpur/ Lucknow.
4. Senior Divisional Commercial Superintendent, N.E. Railway, Lucknow.
5. Chief Personnel Officer, N.E. Railway, Gorakhpur.
6. Station Manager, N.E. Railway, Gorakhpur.
7. Sri Amar Bahadur Chaube

.....Respondents

Advocate for the applicants: Sri Damodar Pandey

Advocate for the Respondents : Sri K.P. Singh

O R D E R

None appears on behalf of the applicants.

2. A perusal of pleadings in the O.A show that the two applicants are claiming regularization. There is nothing to show that the applicants before approaching the Tribunal had approached the concerned

(A)

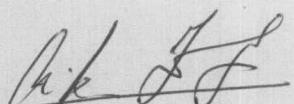
authorities in the department for redressal of their grievance made in this O.A.

3. The relief sought in the O.A are to the effect that the respondents be directed to regularize the services of the applicants under any Railways.

4. The relief/s sought are in the nature of mandamus. It is well settled that an aggrieved person should first approach concerned authority for redressal of his grievance and then, if still aggrieved, should be permitted to approach the court.

5. The applicants have not approached the department for redressal of their grievance. If they approach the department, concerned authority may consider the same in accordance with law.

6. O.A is dismissed as above. No order as to costs.



(Justice A.K. Vog)

Member-J

Vijayan/